

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-205
IB-1770(ND)/2019

IN THE MATTER OF:

M/s. Pioneer Formwork Pvt. Ltd.

....APPLICANT

Vs.

M/s. B.L. Kashyap and Sons Ltd.

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 20.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE,
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Bhuvan Arora, Advocate
For the Respondent : Mr. Rakesh Kumar, Ms. Ankit Sharma, Advocates
For the Intervener :

ORDER

Counsels for both sides are present. Pleadings are complete. Matter is posted for making final submissions.

Put up on 26th February 2020.

-sd-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)